



THE ALLAHABAD HIGH COURT (RIGHT TO INFORMATION) RULES, 2006

In exercise of the powers conferred by Section 28 of the Right to Information Act, 2005 (Act No. 22 of 2005) the Hon'ble Chief Justice, Hon'ble High Court of Judicature at Allahabad hereby designates the following officers as Appellate Authority, Central Public Information Officer and Central Assistant Public Information Officer under Section 5 of Right to Information Act, 2005 .

**NAME OF THE OFFICERS FOR RIGHT TO INFORMATION RULES, 2006
OF LAKHIMPUR-KHERI JUDGESHIP**

Sl.No	Name of the Officer	Mobile No.
1	Sri Raj Beer Singh	Appellate Authority/ District & Sessions Judge, Lakhimpur-Kheri/ 9415305539
2	Sri Vinod Kumar-III	Central Public Information Officer/ Addl. Distt. Judge Court No.1,/9415305703
3	Sri Ram Avtar Prasad	Central Assistant Public Information Officer/Civil Judge, (Senior Division), /9415047335